

&gt;

Title: Motion for consideration of the Inland Vessels Bill, 2021 (Motion adopted and bill passed).

**माननीय सभापति :** अंतर्देशीय जलयान विधेयक, 2021 – माननीय मंत्री जी ।

... (*Interruptions*)

**THE MINISTER OF PORTS, SHIPPING AND WATERWAYS AND MINISTER OF AYUSH (SHRI SARBANANDA SONOWAL):** Sir, I beg to move:

“That the Bill to promote economical and safe transportation and trade through inland waters, to bring uniformity in application of law relating to inland waterways and navigation within the country, to provide for safety of navigation, protection of life and cargo, and prevention of pollution that may be caused by the use or navigation of inland vessels, to ensure transparency and accountability of administration of inland water transportation, to strengthen procedures governing the inland vessels, their construction, survey, registration, manning, navigation and such other matters connected therewith or incidental thereto, be taken into consideration. ”

Sir, the present Bill aims to fulfil the vision of the hon. Prime Minister, Shri Narendra Modi ji, towards achieving a forward looking and robust legal regime in the critical areas of infrastructure and governance. ... (*Interruptions*)

At present, navigation of mechanically propelled inland vessels plying in inland waters of the country is governed by the Inland Vessels Act, 1917. However, the Act has become obsolete and inadequate to address the increasing complexities of this sector, and the operational bottleneck inhibits smooth and interstate movement of inland vessels across the country.

Sir, to realise the potential of inland water transport and promote it as a supplementary and eco-friendly mode of transport to the congested road and rail network, it is important that movement along the waterways is absolutely seamless across the State boundaries.... (*Interruptions*)

The proposed Inland Vessels Bill, 2021 will go a long way in boosting trade, commerce and economic activities across the country, and shall promote national integration. Hence, a new legal regime that is favourable for future technological development, capable of facilitating present and future prospect of trade, transportation and safe navigation by inland vessels is the need of the hour. Thank you, Sir.

**माननीय सभापति :** प्रश्न यह है:

“कि अन्तर्देशीय जलमार्ग के माध्यम से मितव्ययी और सुरक्षित परिवहन तथा व्यापार की अभिवृद्धि करने, देश के भीतर अन्तर्देशीय जलमार्गों और नौपरिवहन संबंधी विधि को लागू करने में एकरूपता लाने, नौपरिवहन की सुरक्षा, जीवन और स्थोरा की संरक्षा के लिए उपबंध करने और प्रदूषण जो कि अन्तर्देशीय जलयान के उपयोग या नौपरिवहन के उपयोग द्वारा कारित हो सकता है, का निवारण करने, अन्तर्देशीय जल परिवहन के प्रशासन का पारदर्शी और उत्तरदायित्व सुनिश्चित करने, अन्तर्देशीय जलयानों, उनका सन्निर्माण, सर्वेक्षण, रजिस्ट्रीकरण, मैनिंग, नौपरिवहन के संचालन प्रक्रियाओं को मजबूत करने और इनसे संबद्ध या उनके आनुषंगिक ऐसे अन्य मामलों का उपबंध करने वाले विधेयक पर विचार किया जाए।”

प्रस्ताव स्वीकृत हुआ।

... (व्यवधान)

**माननीय सभापति :** अब सभा विधेयक पर खंडवार विचार करेगी। कुछ माननीय सदस्यों ने इस बिल पर संशोधन के नोटिस दिए हैं। अगर वे अपने संशोधन प्रस्तुत करना चाहते हैं, तो वे अपनी-अपनी सीट्स पर जाकर प्रस्तुत कर सकते हैं, अन्यथा मैं सभी खंडों को एक साथ सभा के समक्ष मतदान के लिए रख रहा हूँ। मैं आपसे फिर निवेदन करता हूँ कि अपनी-अपनी सीट्स पर जाएं।

... (व्यवधान)

**HON. CHAIRPERSON:** Shri N.K. Premachandran, do you want to move any amendment?

... (Interruptions)

**SHRI N.K. PREMACHANDRAN (KOLLAM):** Hon. Chairperson, Sir, this is a very important Bill. ... (*Interruptions*)

**माननीय सभापति :** श्री एन. के. प्रेमचन्द्रन जी, आपको संशोधन मूव करना है?

... (व्यवधान)

**SHRI N.K. PREMACHANDRAN:** Sir, I would like to say something before moving the amendments.

This Bill is having 114 Clauses and moving this Bill in the din is not proper. This is not the way in which the Bill has to be passed. ... (*Interruptions*)

**HON. CHAIRPERSON:** Shri N.K. Premachandran, are you moving your amendments?

... (*Interruptions*)

**SHRI N. K. PREMACHANDRAN:** I strongly oppose the way the Bill is being passed. I am not moving the amendments because the House is not in order. When the House is not in order, the Bills so passed have no value at all. ... (*Interruptions*) This is not the way in which the Bill is to be passed. ... (*Interruptions*)

**HON. CHAIRPERSON:** Are you moving your amendments?

... (*Interruptions*)

**SHRI N. K. PREMACHANDRAN:** No, I am not moving the amendments. ... (*Interruptions*)

**माननीय सभापति :** प्रश्न यह है :

“कि खंड 2 से 114 विधेयक का अंग बने ।”

प्रस्ताव स्वीकृत हुआ ।

खंड 2 से 114 विधेयक में जोड़ दिए गए ।

खंड 1, अधिनियमन सूत्र और विधेयक का पूरा नाम विधेयक में जोड़ दिए गए ।

... (व्यवधान)

**SHRI SARBANANDA SONOWAL:** Sir, I beg to move:

“That the Bill be passed.”

**माननीय सभापति :** प्रश्न यह है :

“कि विधेयक पारित किया जाए ।”

प्रस्ताव स्वीकृत हुआ ।

... (व्यवधान)

**माननीय सभापति :** सभा की कार्यवाही शुक्रवार, दिनांक 30 जुलाई, 2021 को प्रातः 11 बजे तक के लिए स्थगित की जाती है ।

**14.23 hrs**

*The Lok Sabha then adjourned till Eleven of the Clock on*

*Friday, July 30, 2021/ Sravana 8,1943(Saka).*

\_\_\_\_\_

-
-

**INTERNET**

The Original Version of Lok Sabha proceedings is available on Parliament of India Website and Lok Sabha Website at the following addresses:

<http://www.parliamentofindia.nic.in>

<http://www.loksabha.nic.in>

**LIVE TELECAST OF PROCEEDINGS OF LOK SABHA**

Lok Sabha proceedings are being telecast live on Lok Sabha T.V. Channel. Live telecast begins at 11 A.M. everyday the Lok Sabha sits, till the adjournment of the House.

---

Published under Rules 379 and 382 of the Rules of Procedure and Conduct of Business  
in Lok Sabha (Sixteenth Edition)

---

---

\* The sign + marked above the name of a Member indicates that the Question was actually asked on the floor of the House by that Member.

\* Available in Master copy of Debate, placed in Library.

\* Available in Master copy of Debate, placed in Library.

\* Laid on the Table and also placed in Library, See Nos. LT 4404/17/21.

\* Laid on the Table and also placed in Library, See No. LT 4405/17/21.

\* Laid on the Table and also placed in Library, See No. LT 4406/17/21.

\* Not recorded as ordered by the Chair.